GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA STARRED QUESTION NO.†*104 ANSWERED ON 07.12.2015

SPIRITUAL/RELIGIOUS TOURISM

†*104.SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI: SHRI BHAIRON PRASAD MISHRA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to develop and beautify 'Spiritual/Religious Tourism' at holy places in the country including Ayodhya and Chitrakoot, under the Pilgrimage Rejuvenation and Spiritual Augmentation Drive scheme;
- (b) if so, the details thereof and the action taken by the Government in this regard along with the details of religious sites identified for development under the aegis of the scheme, State/UT-wise including religious places of Uttar Pradesh;
- (c) whether the Government has sanctioned funds for the promotion of religious tourism during the last three years and the current year; and
- (d) if so, the details thereof along with the funds allocated and expenditure incurred thereon, State/UT-wise?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) to (d): A Statement is laid on the Table of the Sabha.

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STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.+*104 ANSWERED ON 07.12.2015 REGARDING SPIRITUAL/RELIGIOUS TOURISM.

(a) to (d): Ministry of Tourism has launched a new Plan Scheme 'National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive' (PRASAD) in the year 2014-15 for development and beautification of pilgrimage sites of the country.

State-wise list of 13 pilgrimage sites so far identified for development and beautification under the scheme is given below:

SI. No.	Name of the Site	Name of the State	
1.	Amaravati	Andhra Pradesh	
2.	Kamakhya	Assam	
3.	Gaya	Bihar	
4.	Patna	-do-	
5.	Dwarka	Gujarat	
6.	Puri	Odisha	
7.	Amritsar	Punjab	
8.	Ajmer	Rajasthan	
9.	Kanchipuram	Tamil Nadu	
10.	Vellankanni	-do-	
11.	Kedarnath	Uttarakhand	
12.	Mathura	Uttar Pradesh	
13.	Varanasi	-do-	

Ministry of Tourism has launched another Plan Scheme "Swadesh Darshan" in 2014-15 for integrated development of theme based circuits. Under Swadesh Darshan twelve thematic circuits have been identified, including four religious/spiritual thematic circuits i.e. Buddhist Circuit, Krishna Circuit, Spiritual Circuit and Ramayana Circuit.

Details of funds sanctioned for development and promotion of tourism including religious tourism by the Ministry in the last three years is given at Annexure I. Details of funds sanctioned under PRASAD Scheme and Swadesh Darshan Scheme in 2014-15 and 2015-16 (as on 02.12.2015) are given at Annexures II and III respectively.

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STATEMENT IN REPLY TO PARTS (c) AND (d) OF LOK SABHA STARRED QUESTIOIN NO.+*104 ANSWERED ON 07.12.2015 REGARDING SPIRITUAL/RELIGIOUS TOURISM.

2012-2013 (Rs. in lakh) SI. No. Name of the State **No. of Projects Amount Sanctioned** 1. Andhra Pradesh 4 6278.73 2. Arunachal Pradesh 16 6612.50 3. Bihar 1 500.00 4. Delhi 2 2461.91 2 5. Goa 50.00 1 6. Gujarat 486.75 **Himachal Pradesh** 11 3029.88 7. Jammu and Kashmir 8. 25 11260.00 9. Jharkhand 2 4885.71 10. Kerala 6 7826.53 Maharashtra 11. 5 7914.79 12. Manipur 7 3595.62 13. 1 17.94 Meghalaya 14. Mizoram 3 49.15 15. **Madhya Pradesh** 20 20989.75 16. Nagaland 11 4556.66 2 17. Odisha 61.30 18. Puniab 2 50.00 19. 13 Sikkim 7020.18 20. Tamil Nadu 2 2041.97 21. 5 4191.34 Telangana 22. 12 Uttar Pradesh 3486.15 23. Uttarakhand 2 1297.47 3 24. West Bengal 4694.46 103358.79 Total 158

2013-2014 (Rs. in lakh) SI. Name of the State No. of Amount No. Projects Sanctioned 1. Andhra Pradesh 14 4532.02 **Combined Projects for Andhra Pradesh &** 1 4588.80 Telangana 2. **Arunachal Pradesh** 11 7473.64

3.	Bihar	14	11109.85
4.	Delhi	2	5768.98
5.	Haryana	8	1487.25
6.	Himachal Pradesh	1	3371.52
7.	Jammu and Kashmir	15	7618.54
8.	Jharkhand	1	500.00
9.	Kerala	10	4065.63
10.	Karnataka	8	3228.71
11.	Maharashtra	6	6795.18
12.	Manipur	8	7234.84
13.	Meghalaya	3	46.90
14.	Mizoram	10	4711.16
15.	Madhya Pradesh	9	10021.29
16.	Nagaland	11	5222.01
17.	Odisha	12	6543.08
18.	Puducherry	1	4848.16
19.	Punjab	2	1038.86
20.	Rajasthan	10	5174.71
21.	Sikkim	14	10485.00
22.	Telangana	8	3370.07
23.	Uttar Pradesh	26	13071.32
24.	Uttarakhand	29	21772.67
	Total	234	154080.19

2014-15			(Rs. in lakh)
SI. No.	Name of the State	No. of	Amount
		Projects	sanctioned
1.	Andhra Pradesh	11	9515.53
2.	Arunachal Pradesh	8	8455.35
3.	Assam	3	3568.11
4.	Bihar	3	4220.47
5.	Chhattisgarh	5	990.13
6.	Daman & Diu	1	775.54
7.	Goa	1	879.04
8.	Haryana	3	121.66
9.	Jammu and Kashmir	2	732.50
10.	Karnataka	1	5000.00
11.	Manipur	7	14752.51
12.	Mizoram	3	4879.69
13.	Madhya Pradesh	5	3690.54
14.	Nagaland	10	5980.20

15.	Odisha	3	6488.34
16.	Punjab	3	4831.98
17.	Rajasthan	2	149.93
18.	Sikkim	8	5200.00
19.	Telangana	4	504.36
20.	Uttar Pradesh	4	3368.05
21.	Uttarakhand	1	391.69
	GRAND TOTAL	88	84495.62

Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.

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STATEMENT IN REPLY TO PARTS (c) AND (d) OF LOK SABHA STARRED QUESTIOIN NO.+*104 ANSWERED ON 07.12.2015 REGARDING SPIRITUAL/RELIGIOUS TOURISM.

State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15 and 2015-16 (as on 02.12.2015) is as under:

			(Rs. in Crore
SI. No.	Name of the State & project	Year	Amount Sanctioned
	BIHAR		
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.29
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-Prachi River front at Deuli under Mega Circuit	2014-15	50.00
	PUNJAB		
5.	Development of Karuna Sagar Valmiki Sthal at Amritsar	2015-16	6.45
	RAJASTHAN		
6.	Integrated Development of Pushkar/Ajmer Andhra Pradesh	2015-16	40.44
7.	Development of amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination	2015-16	28.36
	Assam		
8.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati.	2015-16	33.98
	Grand Total		187.81

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State-wise details of funds sanctioned under Swadesh Darshan during 2014-15 and 2015-16 (as on 02.12.2015) is as under:

	T	1	I	`	Rs. in Crore)
SI. No	Name of the Circuit	State	Name of Project	Year	Amount Sanctioned
1	Coastal Circuit	Andhra Pradesh	DevelopmentofKakinada Hope IslandKonaseema as Worldclass coastal & EcoTourismCircuitAndhra Pradesh	2014-15	69.83
2.	North- East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila- Tawang in Arunachal Pradesh	2014-15	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	2014-15	33.17
4	North- East India Circuit	Manipur	DevelopmentofTouristCircuitinManipur:Imphal-Moirang-Khongjom-Moreh	2015-16	89.66
5	North- East India Circuit	Sikkim	DevelopmentofTouristCircuit linking-Rangpo(entry)-Rorathang-Phadamchen - NathangSherathang-Tsongmo-Gangtok-Phodong-Mangan-Lachung-YumthangLachen-Thangu-Gurudongmer - Mangan-Gangtok-TuminLingee - Singtam (exit)in Sikkim	2015-16	98.05

6	Eco	Uttarakhand	Integrated	2015-16	80.37
	Circuit		Development of Eco-		
			Tourism, Adventure		
			Sports, Associated		
			Tourism related		
			Infrastructure for		
			Development of Tehri		
			Lake & Surroundings		
			as New Destination-		
			District Tehri,		
			Uttarakhand		
7	Desert	Rajasthan	Development of	2015-16	63.96
	Circuit		Sambhar Lake Town		
			and Other Destinations		
			under Desert Circuit in		
			Swadesh Darshan		
			Scheme		
8	Tribal	Nagaland	Development of Tribal	2015-16	97.36
	Circuit		Circuit Peren –Kohima-		
			Wokha, Nagaland		
			Grand Total		582.40

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